

GOVERNMENT OF INDIA
MINISTRY OF COOPERATION

RAJYA SABHA
UNSTARRED QUESTION NO. 3047
TO BE ANSWERED ON 20th AUGUST, 2025

Bhartiya Beej Sahkari Samiti Limited

3047 # Dr. Dinesh Sharma:

Will the Minister of COOPERATION be pleased to state:

- (a) the authorized share capital of Bhartiya Beej Sahkari Samiti Limited; and
- (b) whether the Samiti can increase its authorized share capital over time, if so, the details thereof?

ANSWER

THE MINISTER OF COOPERATION
(SHRI AMIT SHAH)

(a): The authorized share capital of Bhartiya Beej Sahkari Samiti Limited is ₹ 500 Crores.

(b): As per Clause 18(2) of the Byelaws, the society at its general meeting, may, from time to time, increase the authorized share capital by creation of new shares of such number and amount as may be deemed expedient with the prior approval of the Central Registrar of Cooperative Societies.
